

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 13**  
**(IB)-597(PB)/2017**

**IN THE MATTER OF:**

Oriental Bank of Commerce	...	Applicant/Petitioner
Vs		
M/s. Sonear Industries Ltd. & Anr.	...	Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

**Order delivered on 11.06.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Ayush Puri, Adv. for R1

**ORDER**

List the matter for consideration on 06.07.2021.

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**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

-sd-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.06.2021  
Vineet